TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL

NEW DELHI

Dated: 29/10/2026

TELECOM PETITION 29/2026

Bharti Airtel Limited …Petitioner (s)

Versus

Swiftmail Communications Ltd. …Respondent (s)

For Applicants/Appellants/ Petitioners Advocate	**For Respondents Advocate**
Mr. Madhav Banzani	None

The Hon'ble Bench did not assemble today.

List on 09.12.2026.

B.O.

(D. B. CHETRI)

COURT MASTER (COURT NO.1)

/AS/